

**NATIONAL GREEN TRIBUNAL, CENTRAL BENCH  
SUCHANA BHAWAN, III<sup>rd</sup>FLOOR, ARERA HILLS**

**CAUSE LIST OF COURT NO. 1**

Date:24<sup>th</sup> May, 2017

Time : 10.30 A.M.

HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
<b>FOR ADMISSION</b>				
1.	Original Application No. 60/2017(CZ)	A.D.Bajpai Vs State of M.P. & Ors	Mr. Apoorv Pandey, Adv.	
<b>FOR HEARING</b>				
2.	Original Application No. 38/2015(CZ)	Rakesh Kumar Pandey Vs State of M.P. & 3 Ors	Mr. Manish Vijayvargiya, Adv. Mr. Praful Vijay, Adv. Ms. Parul Bhadoria, Adv. Mr. Sachin K. Verma, Adv.	
3.	Original Application No. 111/2015(CZ)	Rakesh Chaturvedi & Anr. Vs. State of M.P. & 5 Ors.	Mr. Rohit Sharma, Adv. Mr. Virendra Singh, Adv. Mr. Om. S. Shrivastava, Adv. Mr. Sachin K. Verma, Adv.	
4.	Original Application No. 336/2014(CZ)	Mamta Devi Vs. State of M.P. & 6 Ors.	Mr. Shrey Raj Saxena Adv. Mr. Ayush Dev Bajpai Adv. Mr. Shantanoo Saxena, Adv. Ms. Parul Bhadoria, Adv. Mr. Ramniranjan Chaturvedi, Adv. Mr. Sachin K. Verma, Adv. Mr. Mohd. Arif Sheikh, Adv.	
5.	Original Application No. 134/2016(CZ)	Jitendra Singh Tomar Vs State of M.P. & 5 Ors.	Mr. Dharamveer Sharma, Adv. Mr. Akash Ambedkar, Adv. Mr. Vivek Choudhary, Adv. for Dr. Vijay Choudhary, Adv. Ms. Parul Bhadoria, Adv. Mr. Sachin K. Verma, Adv.	
6.	Original Application No. 30/2015(CZ)	P.C.Sharma Vs. M/S Proctor and Gamble Home Product Ltd. & 8 Ors.	Mr. Ayush Dev Bajpai, Adv. Mr. Ajay Gupta Adv. Mr. Ravikant Patidar, Adv. Mr. Sachin K. Verma, Adv. Ms. Parul Bhadoria, Adv. Mr. Om Shankar Shrivastava Adv Mr. Rajendra Giri, Adv.	
7.	Original Application No. 78/2015(THC) <b>(M.A.No.1034/16)</b> <b>(M.A.No.1036/16)</b> <b>(M.A.No.02/17)</b> <b>(M.A.No.03/17)</b> <b>(M.A.No.04/17)</b> <b>(M.A.No.104/17)</b> <b>(M.A.No.105/17)</b> <b>(M.A.No.222/17)</b>	Medha Patkar Vs. State of M.P. & 8 Ors.	Ms. Medha Patkar, Applicant Mr. Sachin K. Verma, Adv. Mr. RaviPrakash Goyal, Adv. Mr. Siddharth Singh, Adv. Mr. Vivek Patwa, Adv. Mr. Ashutosh Surana, Adv. Mr. Shalesh Kumar, Adv. Mr. Dharamvir Sharma, Adv. Mr. Anhad Tiwari, Adv. Mr. Y.M.Yadav, Adv. Mr. Rohit Sharma, Adv. Ms. Parul Bhadoria, Adv. for Mr. PurushaindraKaurav, Adv. Mr. Vijay Kumar Yadav, Adv.	

8.	Original Application No. 49/2017(CZ)	Chandan C. Arora Vs Bhopal Municipal Corporation & Ors.	Mr. Ajay Gupta, Adv. Mr. Vivek Choudhary, Adv. for Dr. Vijay Choudhary, Adv.	
<b>FOR COMPLIANCE</b>				
9.	Original Application No. 123/2016(CZ) <b>(M.A.No.36/17)</b>	Eco Green Park Society Vs. M/s Om Construction and Builders & 4 Ors.	Mr. Dharamveer Sharma, Adv. Mr. Gunjan Chowksey, Adv. Mr. Sachin K. Verma, Adv.	

. For Orders, Cause list and other information please visit our website: [www.greentribunal.gov.in](http://www.greentribunal.gov.in)